NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **26.06.2025** (THURSDAY) CHENNAI BENCH **(HYBRID MODE)**

СН (НТВКІ**Д МО**Д 10:30 АМ

Click here to join VC

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp App (AT) (CH) (Ins) No. 373/2024 For Stay IA No. 1021/2024	M. Vijaya Raghava Reddy Suspended Director of ASR Engineering & projects Ltd. Vs Central Bank of India Ltd. Rep by Kamal Syed & Anr.	Ms. R Moneshaa	Mr. Ebenezar Inbaraj R1

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for	Counsel for
2.	Comp App (AT) (CH) (Ins) No. 295/2025	H Kishen, Erstwhile Promoter & Suspended Managing Director of Fenoplast Ltd & Anr. Vs G. Kalpana, RP of Fenoplast Ltd & Anr.	Appellants Ms. Madhavilatha Lokireddy	Respondents
3.	Comp App (AT) (CH) No. 87/2025 For Stay IA No. 823/2025	Sneha Enterprises Vs Narasimha Vara Prasad Anala & 70 Ors.	Ms. Shireen Sethna Baria	
4.	Comp App (AT) (CH) No. 88/2025 For Stay IA No. 832/2025 For Condone Delay IA No. 833/2025	Ranga Raju Kosuri & Anr Vs Paradise Ventures Pvt Ltd & 10 Ors	Ms. Madhavilatha Lokireddy	
5.	Comp App (AT) (CH) No. 90/2025 For Condone Delay IA No. 841/2025 For Stay IA No. 842/2025	Ranga Raju Kosuri & Anr Vs Paradise Ventures Pvt Ltd & 10 Ors.	Ms. Madhavilatha Lokireddy	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) No. 89/2025 For Stay IA No. 839/2025 For Condone Delay IA No. 840/2025 (With defects)	Ranga Raju Kosuri & Anr. Vs Paradise Ventures Pvt Ltd & 10 Ors.	Ms. Madhavilatha Lokireddy	Respondents
7.	Comp App (AT) (CH) No. 91/2025 For Stay IA No. 848/2025 For Condone Delay IA No. 849/2025 (With defects)	Ranga Raju Kosuri & Anr. Vs Paradise Ventures Pvt Ltd & 10 Ors.	Ms. Madhavilatha Lokireddy	
8.	Comp App (AT) (CH) No. 92/2025 For Condone Delay IA No. 855/2025 For Stay IA No. 856/2025 (With defects)	Ranga Raju Kosuri & Anr. Vs Paradise Ventures Pvt Ltd & 10 Ors.	Ms. Madhavilatha Lokireddy	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Restoration App No. 16/2025 in Comp App (AT) (CH) (Ins) No. 134/2025	Equitas Small Bank Ltd Vs RL Logistics Pvt Ltd & 3 Ors.	Mr. Saravanan	
10.	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023 To Vacate Stay IA No. 493/2025	Sunbeam Structurals Pvt Ltd Vs Sachin Srinivas Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
11.	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No. 558/2023 For Exemption IA No. 559/2023	KG Muralidharan Vs Sachin Shrinivas Bhattad, RP of G K Industrial Park Pvt Ltd & 3 Ors.	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
12.	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No.567/2023 For Exemption IA No.566/2023 For Additional docs IA No. 565/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt Ltd Vs Edelweiss Asset Reconstruction Company Ltd & 2 Ors. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan R3
13.	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivas Bhattad & Anr. WITH	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1

14.	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No. 824/2023	Premier Chennai Properties Limited Vs Sachin Srinivas Bhattad, RP & 2 Ors	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
15.	IA No. 816/2025 (To Vacate the Stay) in Comp App (AT) (CH) (Ins) No. 134/2023 For Directions IA No. 448/2023, 161, 999 & 1134/2024 For Exemption IA No. 450/2023	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & 3 Ors.	Mr. Chandramouli Prabhakar	Ms. Anusha Peri R1 Ms. Elamathi- R2 Ms. Revathi Manivannan- R3
16.	IA No. 818/2025 (For Direction) in (Comp App (AT) (CH) (Ins) No. 362/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023	S. Vasudevan, Suspended Director of Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	IA No. 820/2025 (For Additional Docs) in Comp App (AT) (CH) No. 47/2021 For Stay IA No. 552/2021	Glowell Educare Pvt Ltd Vs Joseph Mathew	Mr. Anil D Nair	Mr. Shawn Jeff Christopher
18.	IA No.1095/2023 & 1260/2024 (For Directions) in Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022	P Mohanraj & 2 Ors. Vs Axis Bank Ltd & 6 Ors	Mr. TK Bhaskar	Ms. Poornima Hatti- R1 Mr. V Mahesh- R3 Mr. Vipin Warrier R4
19.	IA No. 1283/2024 & 631/2025 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 469/2024 For Stay IA No. 1282/2024	Ashok Chattaraj Director of Siesta Hospitality Services Ltd Vs Vistra ITCL (India) Ltd & Anr	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 164/2023 For Stay IA No. 537/2023	AR Transport & 20 Ors Vs Nirav Kirit Pujara, RP for Andhra Cements Ltd & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra R1 Mr. Anirudh Krishnan R2 Mr. Ashwin Shanbhag R4 Ms. Keerthikiran Murali- R5
21.	Comp App AT) (CH) (Ins) No. 201/2024	Mallidi Varahagiri Reddy & Anr. Vs Smilecare Multispecialty Hospitals India Pvt Ltd & 3 Ors.	Ms. K Subbu Ranga Bharathi	Ms. JVL Bharati- R1 R2 Mr. Arvind Rajagopal R4
22.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024 For Additional docs. IA No. 716/2024	J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd WITH	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness
23.	Comp App (AT) (CH) (Ins) No. 58/2024 For Exemption IA No. 180/2024	J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness
24.	Comp App (AT) (CH) (Ins) No. 83/2025 For Stay IA No. 240/2025	Sri Brindhavan Brick Works Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd. WITH	Ms. R Moneshaa	Mr. F Raymond Albyness
25.	Comp App (AT) (CH) (Ins) No. 141/2025 For Stay IA No. 382/2025	Sri Brindhavan Brick Works Vs Aashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd & 3 Ors.	Ms. R Moneshaa	Mr. F Raymond Albyness
26.	Comp App (AT) (CH) (Ins) No. 269/2024	Sivarama Prasad Bhamidi, Liquidator of Parikh Fabrics Pvt Ltd Vs B. Nikhil Parikh, Suspended Director of Parikh Fabics Pvt Ltd & Anr. WITH	Mr. R Imayavaramaban	

27.	Comp App (AT) (CH) (Ins) No. 302/2024	Sivarama Prasad Bhamidi, Liquidator of Parikh Fabrics Pvt. Ltd. Vs B Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt Ltd & Anr	Mr. R Imayavaramaban	
28.	Comp App (AT) (CH) (Ins) No. 303/2024 For Stay IA No. 804/2024 For Exemption IA No. 805 & 806/2024	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors. WITH	Mr. HK Chaturvedi	Mr. CS Chauhan R1
29.	Comp App (AT) (CH) (Ins) No. 304/2024 For Stay IA No. 808/2024 For Exemption IA No. 807 & 809/2024	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors WITH	Mr. HK Chaturvedi	Mr. CS Chauhan R1
30.	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023	Kamma Srinivasa Rao, Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Limited Vs IDBI Bank Ltd & Anr. WITH	Mr. HK Chaturvedi	Shivakumar and Suresh- R1
31.	Comp App (AT) (CH) (Ins) No. 95/2025 For Stay IA No. 266/2025 For Exemption IA No. 267 & 268/2025	Kamma Srinivasa Rao Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy- Thanjavur Expressways Ltd Vs Raghu Babu Gunturu, RP, Trichy Thanjavur Expressways Ltd & Anr	Mr. HK Chaturvedi	Mrs. Sandhya Tadla, PCS- R1
32.	Comp App (AT) (CH) (Ins) No. 364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024 To Vacate Stay IA No. 160/2025 For Direction IA No. 161/2025	Srisailan Krishnamurthy Suspended Director of Biomylz Pvt Ltd Vs Rahul Narayana Reddy & Anr.	Ms. R Moneshaa Ms. A Rithikha	Mr.S Vivekananda- R1

33.	Comp App (AT) (CH) No. 58/2025	Mohan Ram Prasad Devineni Vs Biochemical & Synthetic Products Pvt. Ltd. & Anr.	Ms. R Moneshaa	Mr. Krishna Dev J- R1
34.	Comp App (AT) (CH) (Ins) No. 65/2025	P Suganya, Proprietor of TT Energies Vs R Venkatakrishnan Paragon Steels Pvt Ltd & Anr.	Mr. R Vidhya Shankar	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	Comp App (AT) (CH) (Ins) No. 195/2021 For Stay IA No. 394/2021	Upender Kumar Agarwal, Suspended Director of Surya Towers Vs State Bank of India & Anr.	Mr. S Rajagopal	Mr. Vipin Warrier – R1 Mr. Amir Bavani-R2
36.	Comp App (AT) (CH) (Ins) No. 191/2022	S Viswanathan Vs Canara Bank WITH	Mr. S Viswanathan Party in person	Mr. ML Ganesh
37.	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	S Viswanathan Vs Canara Bank	Mr. S Viswanathan Party in person	Mr. ML Ganesh
38.	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No.173/2023 For Urgent Hearing IA No. 1153/2023 & 641/2024	Krishna Mohan Gollamudi, Liquidator for Priyadarsini Ltd. Vs V. Amar Chand & Anr	Mr. M Ramu	Mr. Sharad Sanghi R1
39.	Comp App (AT) (CH) (Ins) No. 41/2024 For Stay IA No. 125/2024 For Urgent listing IA No. 126/2024	Prashant Deshpande, Erstwhile Director & 2 Ors. Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 2 Ors. WITH	Mr. D Ganesh Raj	Mr.T Deendhayalan R1
40.	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	Infokall Enterprise Solutions Ltd., Rep by its Authorised Signatory, Ramnath Reddy Kristipati Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & Anr	Ms. Prabha Prasad	Mr. T Deenadhayalan R1 R2

41.	Comp App (AT) (CH) (Ins) No. 45/2024 For Stay IA No. 137/2024 For Urgent listing IA No. 138/2024	Bhargav Kumar Reddy, Suspended Director of Bartronics Global Solutions Ltd. Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 4 Ors.	Mr. K Aroah	Mr. T Deenadhayalan R1
42.	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024 To Adv. Hg. IA No. 633/2025	Dhatri Real Estate & Developers & Anr. Vs K Sivalingam, RP of NCS Sugars Ltd & 4 Ors.	Mr. Bendi Ravi Tej	Mr. Y Suryanarayana R1 Mr. Sandeep Kumar Ambalavanan- R2 Mr. Varun Srinivasan R5
43.	Comp App (AT) (CH) (Ins) No. 195/2024 For Urgent Hearing IA No. 535/2024	Max Infra (I) Limited Vs IVRCL Ltd. & 2 Ors. WITH	Ms. K Subbu Ranga Bharath	Mr. Nithyavendhan K R1 R2
44.	Comp App (AT) (CH) (Ins) No. 196/2024 For Urgent Hearing IA No. 536/2024	Max Infra (I) Ltd. Vs IVRCL Ltd. & 2 Ors. WITH	Ms. K Subbu Ranga Bharath	Mr. Nithyavendhan K R1 R2
45.	Comp App (AT) (CH) (Ins) No. 197/2024 For Urgent Hearing IA No. 538/2024	Max Infra (I) Ltd. Vs IVRCL Ltd. & 3 Ors. WITH	Ms. K Subbu Ranga Bharath	Mr. Nithyavendhan K R1 R2
46.	Comp App (AT) (CH) (Ins) No. 198/2024 For Urgent Hearing IA No. 540/2024	UANMAX - SARALA (JV) Vs IVRCL Ltd. & 2 Ors.	Ms. K Subbu Ranga Bharath	Mr. Nithyavendhan K R1 R2

<u>02.00 PM</u>

Note: After the matters listed at 02.00 pm, the regular Cause list will continue.

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
47.	Comp App (AT) (CH) (Ins) No. 211/2024	IDBI Bank Ltd Vs	Mr. Allwin Godwin	Ms. R Moneshaa R1 R3 Ms. Anuradha Bisani R2
	For Stay IA No. 572/2024	KRS Erectors Pvt. Ltd. & 2 Ors.		
	For Directions			
	IA No. 1050/2024	WITH		
48.	Comp App (AT) (CH) (Ins) No. 232/2024 For Direction	KRS Erectors Pvt. Ltd & Anr. Vs	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
	IA No. 618, 623,919, 997, 1023, 1144, 1145,	IDBI Bank Ltd. & Anr.		
	1117, 1118/ 2024 & 56, 110, 111 & 513/2025	with		
	010/2020	WIII		

49.	Comp App (AT) (CH)	KRS Erectors Pvt. Ltd.	Mr. B Ravikiran Singh	Mr. Allwin Godwin-R1
	(Ins) No. 233/2024	Vs	Ms. R Moneshaa	Ms. Anuradha Bisani
	For Direction	IDBI Bank Ltd. & Anr.		R2/Liquidator
	IA No. 619/2024			, -
	·	WITH		
50.	Comp App (AT) (CH)	IDBI Bank Ltd	Mr. Allwin Godwin	Ms. R Moneshaa- R1
	(Ins) No. 251/2024	Vs		Ms. Anuradha Bisani R2
	D 0.	TYDO D . D . T . 1		
	For Stay	KRS Erectors Pvt Ltd		
	For Stay IA No. 676/2024	& Anr.		

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board

2. Website: www.nclat.nic.in